

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 22.3.88.

Registration No. 22.778/65

Commissioner for Patents..... Applicant(s)

VERSUS

Respondent (s)

A copy of the ORDER dated 12.2.1986 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

22.3.2006

Shri Manish Nigam for the applicant.
Shri R.S.Siddiqui for the respondents.

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA, with liberty to file a fresh one.

Accordingly, permission is granted with liberty to file a fresh OA.

The OA is dismissed as withdrawn.

The learned counsel for the applicant is directed to make necessary endorsement of withdrawal, ~~in the Registry~~.

Sd/ —
(G. Shanthappa)
J.M.

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सत्य प्रतिरूपि २०

उप रजिस्ट्रार
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकारण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बैच, जबलपुर
JABALPUR BENCH, JABALPUR

Forrest
D. 23.3.06